

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-40(ND)/2012

IN THE MATTER OF:

Sh. Ramandeep Singh Ahluwalia & Ors.

.... Applicant/petitioners

Vs.

M/s. Suntime Energy Ltd. & Ors.

.... Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

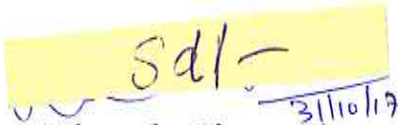
Hon'ble Member (T)

For the Applicant/petitioner : Ms. Parvinder Kaur, Mr. Palash Aggarwal, Advs.

For the Respondent : Mrs. Ranjana Roy, Ms. Vibhu Gaur, Advs.

ORDER

By Order of the Bench, the matter is listed on 12.12.2017.


(Nirmala Vincent)
Court Officer

V.Sethi
31.10.2017